

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4433
ANSWERED ON:03.05.2012
FARMERS UNDER MGNREGS
Naranbhai Shri Kachhadia

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government provides benefits of Mahatma Gandhi National Rural Employment Guarantee Scheme to the farmers for working in their own fields;
- (b) if so, the details thereof;
- (c) if not, whether the Government proposes to include the above benefits to the farmers under activities included under the Scheme; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): Yes sir.

(b): The primary objective of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is to enhance the livelihood security of the rural households by providing up to 100 days of guaranteed wage employment in a year to every household on demand for doing unskilled manual work. Schedule-I of MGNREGA lists the category of works which shall be included in the Schemes to be formulated by the State Governments under Section 4(1) of the Act for giving effect to the provisions of the Act. MGNREGA is implemented as the demand driven schemes by the State Governments. The relevant entries in Para 1B of Schedule 1 of the Act relating to works on individual land are as follows.

‘(iv) provision of irrigation facility, horticulture, plantation and land development facilities to land owned by households belonging to the Schedule Castes and Schedule Tribes or Below Poverty Line families or to beneficiaries of land reforms or to the beneficiaries under the Indira Awas Yojna of the Government of India or that of small farmers or marginal farmers as defined in the Agriculture Debt Waiver and Debt Relief Scheme, 2008 or to the beneficiaries under the Scheduled Tribes and other Traditional Forest Dwellers(Recognition of Forest Rights) Act 2006,`

(c) & (d): Does not arise.